



GOVERNMENT OF ODISHA  
DEPARTMENT OF ENERGY

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**NOTIFICATION**

No. 10139 /En., Bhubaneswar, dt. <sup>7<sup>th</sup></sup> 27 November, 2020  
ENG-RR-RR-0003-2017

After careful consideration of the suggestions made by Industries Department in respect of State Reform Action Plan and District level Business Reform Action Plan, for Ease of Doing Business in the State, the following guidelines are issued regarding inspection of generating units / plants including DG set installation before commissioning by the Electrical Inspectors appointed under section 162(1) of the Electricity Act-2003 readwith regulation 32 of Central Electricity Authority(Measures relating to Safety and Electric Supply) Regulation 2010 and notification No. 7753 dt.27.10.2016 of this Department.

1. In order to provide time bound service in obtaining Electrical Safety Recommendations and Electrical Safety Clearance Certificate for industries, commercial establishments and business, and to maintain transparency and accountability on the part of the officials, the entire workflow / process of approval for DG set installation for industries, commercial establishments and business shall be dealt online only. The Electrical Safety Recommendation and Electrical Safety Certificate downloaded from the online portal will be valid across the State. No one shall make any application offline.
2. No physical / manual application shall be required to be submitted to the authorities in addition to the online application.
3. No physical copies of documents which were uploaded by the applicant at the time of submission of online application shall be required by any authority. However, the applicant shall produce authentic copy of the respective documents on demand by the appropriate authority during inspection / site visit.
4. The application shall be disposed off within the stipulated timeline.
5. The authorities shall accept digitally signed certificates downloaded from the portal as valid and shall not require physically signed / stamped certificate.
6. The applicant shall not be required to meet the authorities in person except in cases where inspection / site visit is mandated by law.

By Order of the Governor

*D 27/11/2020*

Principal Secretary to Government



Memo No. 10140 / Dated 27/11/2020 /

Copy forwarded to the Gazette Cell of Commerce & Transport Department, Government of Odisha, Bhubaneswar for information and necessary action.

They are requested to publish this notification in the extra ordinary issue of the Odisha Gazette and supply 50 copies to this Department.

✓  27.11.20  
Additional Secretary to Govt.

Memo No. 10141 /En, Dated. 27/11/2020

Copy forwarded to PS to Hon'ble Minister, Energy / Pr. PS to Principal Secretary, Department of Energy for kind information of Hon'ble Minister and Principal Secretary respectively.

✓  27.11.20  
Additional Secretary to Govt.

Memo No. 10142 / Dated 27/11/2020 /

Copy forwarded to all Departments of Government for information and necessary action.

✓  27.11.20  
Additional Secretary to Govt.

Memo No. 10143 / Dated 27/11/2020 /

Copy forwarded to all Heads of Department / EIC (Electricity)-cum-Principal Chief Electrical Inspector (O), Bhubaneswar / CE-cum-Chief Electrical Inspector Central Zone, Bhubaneswar / North Eastern Zone, Balasore / South Zone, Berhampur / Western Zone, Sambalpur for information and necessary action.

They are requested to circulate this notification among Sub-ordinate Offices under their control.

✓  27.11.20  
Additional Secretary to Govt.

Memo No. 10144 / Dated 27/11/2020

Copy forwarded to CMD, OHPC/ MD, OPGC/ MD, GRIDCO/ MD, OPTCL/ Secretary, OERC/ CEO, TPCODL / AOs, NESCO/ WESCO/ SOUTHCO/ CEO, GEDCOL/ CE, OREDA for information and necessary action.

✓  27.11.20  
Additional Secretary to Govt.

Memo No. 10145 / Dated 27/11/2020

Copy forwarded to Head, Portal Group, IT Centre, Lok Seva Bhawan, Bhubaneswar for information and necessary action.

It is requested to upload the notification in the Department Website for information of all concerned.

✓  27.11.20  
Additional Secretary to Govt.